

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that **on 17.02.2020:**

I

The **Hon'ble Kum. Justice Nutan D. Sardessai** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardessai** is allowed before the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu .**

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Sd/-

Date : 14.02.2020

(Kiran A. Bagi)
Registrar Judicial